

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
QUESTION NO01.12.2010
ANSWERED ON
PARA MILITARY FORCES STATIONED IN J & K

2413

Shri Naresh Gujral

Will the Minister of COALHOME AFFAIRS be pleased to state :-

- (a) the total number of Para-military forces stationed in the State of Jammu and Kashmir for the last three years;
- (b) what is the total number of casualties suffered by these forces during this period; and
- (c) whether Government is thinking of withdrawing the Armed Forces Special Powers Act from the State in the near future?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI AJAY MAKEN)

(a):The Central Police Forces (CPFs) are made available on the request of the State Governments in aid to civil authorities to maintain law & order in the State. In the State of Jammu & Kashmir, some CPFs have been deployed for various duties in the State on the request of the State Government. However, the details of deployment of CPFs are not disclosed in public interest.

(b):The details of CPF personnel killed during the last three years in J&K, are as under:-

S.No.	Year	No. of CPF Personnel killed
1	2008	11
2	2009	13
3	2010 (up to 24.11.2010)	08

(c): No decision has been taken on this issue.

